

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.209  
**CP(IB)/249(AHM)2022**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Asha Shah( Personal Guarantor)  
of RY Midas Alluminiums Private Limited  
V/s  
Canara Bank

.....**Applicant**

.....**Respondent**

**Order delivered on 13/12/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Neel Vasant, Adv. for Tirth Nayak, Adv.  
For the Respondent : Mr. K S Sunil Kumar, Adv.

**ORDER**

Ld. Counsel for the applicant submitted that liquidation process against the Corporate Debtor is pending before NCLT Ahmedabad Bench, Court No.1. We direct the applicant to take necessary steps to transfer this matter before Court No.1.

List for further consideration on 23.01.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**